

SL. No.2

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1348/2022 in CP (IB) No.234/7/HDB/2020
NAME OF THE COMPANY	Velugu Engineering and Enterprises (P) Ltd
NAME OF THE PETITIONER(S)	Bhagyanagar Investments and Trading (P) Ltd
NAME OF THE RESPONDENT(S)	Velugu Engineering and Enterprises (P) Ltd
UNDER SECTION	7 of IBC

ORDER

Heard Mr. Mayur Mundra, Learned Counsel for Liquidator.

Orders Reserved.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)